

Shri Jagjivan Ram : I have said that the accommodation position is difficult there. We hope that if more offices of the State Government go to Bhubaneswar, we hope to get more accommodation both for the offices and the staff.

श्री राधे लाल व्यास : मध्य भारत क एक दैनिक हिंदी पत्र म यह समाचार निकला है कि डायरेक्टर जनरल आफ पोस्ट्स एंड टेलिग्राफ्स के दफतर ग्वालियार में लाय जा रह हैं : क्या में जान सकता हू कि वह समाचार कहां तक सही ह ? अगर वह सही नहीं हैं, तो क्या यह उचित न होगा कि चूंकि ग्वालियार में काफी बिल्डिंगज हैं, इस लिय व आफिसेस वहां ही ले जाये और नई बिल्डिंग बनाने की आवश्यकता न हो ?

Shri Jagjivan Ram : How does it arise ? The question is about Cuttack. My hon. friend is asking about Madhya Bharat.

RAJKUMARI SPORTS COACHING SCHEME

*2336. **Shri Kamath :** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1430 on the Rajkumari Sports Coaching Scheme on the 24th April, 1956 and state :

(a) whether the expenditure incurred so far on the scheme has been audited so far ;

(b) if so, by whom ;

(c) if not, the reasons therefor ; and

(d) whether a copy of the audit report will be laid on the Table of the Lok Sabha ?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) Yes.

(b) The expenditure was audited by Shri Z. R. Irani, a registered Accountant.

(c) Does not arise.

(d) Three statements of audited accounts for the years 1953-54, 1954-55 and 1955-56 are laid on the Table of the Lok Sabha. [See Appendix XIV, annexure No. 3]

Shri Kamath : Is it a fact that the auditor whose statements are laid on the Table is a member of the Coaching Committee itself and if so, does the Government propose to continue this particular audit arrangement by a person who is a member of the Coaching Committee, who is obviously an interested party ?

Shrimati Chadrasekhar : The person who audited is only a honorary treasurer. He does not get any remuneration from the committee. He is a member of the committee. Because of his qualifications, it was considered that if he audited, it would be all right. So it was audited by him.

Mr. Speaker : For how long he has been doing that ?

Shrimati Chadrasekhar : For three years.

Shrimati A. Kale : Could the Government not find an independent auditor to audit the accounts ?

Shrimati Chandrasekhar : We shall consider that.

सरदार ए० एस० सहगल : क्या यह वाजिब नहीं होगा कि जो मेम्बर हैं उन से आडिट न कराया जाय, चाहे वह आनरेरी हों या किसी और तरह से हों ?

Shrimati Chandrasekhar : I think I have replied to this.

Shri Kamath : From the statement I find several names are listed. May I know why no amount during all these three years or more has been spent for coaching in popular Indian games such as kabaddi and wrestling ?

Shrimati Chandrasekhar : I require notice for that.

Shri Kamath : The audit statement for this year shows an item Squash and an amount of Rs. 1,500 against it. Is it a fact that the purpose for which

the amount was sanctioned was not for coaching in squash, but was actually paid to the persons who went to the U.S.A. to play the game in some tournament there ?

Shrimati Chandrasekhar : I am not aware of the second part of the question. For the first part, I require notice.

Shri Kamath : Considering that so much money, nearly Rs. 3 lakhs have been sanctioned for this scheme during the last 3 years out of the poor taxpayers' money

Mr. Speaker : That need not be said. Whatever money is gathered is by taxation.

Shri Kamath :how is it that this scheme is named after a Rajkumari and which Rajkumari is it ?

Shrimati Chandrasekhar : Of course, it is the Health Minister who sponsored the scheme. The scheme has been named after her because she takes real good interest in the scheme. She takes very good interest in national sports. ●

Dr. Rama Rao : The accounts show that a lion's share of the amount goes to tennis. There is great complacency about hockey. Tennis gets Rs. 85,000 while hockey gets Rs. 13,000. May I know whether the Government intends to spend more money for hockey, especially for areas in the south ?

Shrimati Chandrasekhar : If it is necessary that would be considered.

गाड़ियों की नियमितता

*२३३८. श्री जांगडे : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि पिछले तीन मास में हावड़ा-नागपुर लाइन पर सवाी और डाक गाड़ियां किस कारण से विलम्ब से चलती रही हैं और उनमें नियमितता नहीं आई है ?

रेलवे तथा परिवहन उपमंत्री (श्री अल्लगेशन) :
बास तौर पर राज्य पुनर्गठन कमीशन की रिपोर्ट के सम्बन्ध में उपद्रव के कारण और मिलाई स्टील प्लान्ट और दूसरी बड़ी योजनाओं के लिये लाइन की क्षमता बढ़ाने के सम्बन्ध में इंजीनियरिंग के काम के कारण ।

Shri Jangde : Even after so many interpellations for the last three months, not only are the trains in this line, but also in the different railways, branch lines and particularly the G.T. Express, running usually late. Why has not the Government taken any measures ?

Shri Alagesan : We are seized of the matter and we have instructed the various railway administrations that they should see that punctuality improves, but I have already stated the major causes on this particular line.

Shri Feroze Gandhi : At the beginning of the First Five Year Plan there was late running of trains, and now that the First Five Year Plan has been completed we find that the running of passenger trains has not improved as far as the timings are concerned, especially during the months of April, May, June and July. May I know what steps the Railway Ministry intend to take even at this late stage to see that these passenger trains run to time ?

Shri Alagesan : It has also been explained several times on the floor of the House that especially during the months which the hon. Member mentioned.....

Shri Feroze Gandhi : I cannot hear.

Shri Alagesan : I am able to hear the hon. Member.

.....there are special difficulties with reference to water and health of the staff, and generally there is a setback in punctuality in the summer months.

Sardar A. S. Saigal : May I know whether the policy of giving priority to suburban trains over mail or express trains will be examined and mail and express trains given priority over suburban trains ?

Shri Alagesan : Regarding punctuality, I may inform the House that the Estimates Committee have also gone into the question and they have prescribed standards of punctuality, and they have fixed punctuality percentage for mail and passenger trains, and we have asked the railway administration to adhere to these as far as possible.